

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 222 OF 2017 &
IA NO. 449 OF 2017

Dated : 31st July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association	Appellant(s)
Vs.		
Kerala State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod
Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Shashwat Singh for R-1

Mr. Mukund P. Unny
Mr. P.V. Dinesh
Mr. Ashwini Kumar Singh for R-2/KSEB

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
03.10.2019.

(S.D. Dubey)
Technical Member
ts/mkj

(Justice Manjula Chellur)
Chairperson